

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13166/2007

(From the judgement and order dated 07/05/2007 in FAO No. 302/1996 of The HIGH COURT OF DELHI AT N. DELHI)

VISHNU DUTT SHARMA

Petitioner(s)

VERSUS

MANJU SHARMA

Respondent(s)

Date: 10/08/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s) Mr. Ravi Kant Chadha, Sr. Adv.
Mr. Rajinder Mathur, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue notice.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Court Master